

खण्ड विकास अधिकारियों के राजस्व सम्बन्धी कार्य

\*१६. श्री विभूति मिश्र :  
श्री द्वारका बास मंत्री :

क्या सामुदायिक विकास तथा सहकार मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह ज्ञ है कि सरकार ने यह निर्णय किया है कि खण्ड विकास अधिकारियों के राजस्व का काम ले कर किसी दूसरी एजेंसी को सौंप जाये ; और

(ख) यदि हां, तो इस निर्णय पर कब अमल किया जायेगा ?

सामुदायिक विकास तथा सहकार मन्त्रालय में उपमन्त्री (श्री ब० सू० भूति) (क) और (ख) माननीय सदस्य शायद बिहार के बारे में पूछ रहे हैं जहां राजस्व और विकास कार्य केवल खण्ड विकास अधिकारियों को सौंपे हुए हैं। राज्य सरकार ने सिद्धान्त रूप से इन्हें अलग अलग करना स्वीकार कर लिया है। इस जल्दी से कार्य रूप देने के लिए राज्य सरकार स्वित्तृत विवरण तैयार कर रही है।

AVRO-748 for I.A.C.

\*17. Shri Eswara Reddy: Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 2532 on the 30th April, 1963 and state:

(a) whether a decision has since been arrived at regarding the number of AVRO-748 aircraft to be purchased by the Indian Airlines Corporation from the Aircraft Manufacturing Depot at Kanpur; and

(b) if so, the nature of decision arrived at?

The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin): (a) and (b). The matter is still under consideration.

Special Export Trains

\*18. Shri Shamlal Saraf: Will the Minister of Railways be pleased to state:

(a) whether Government are aware of the demand being made by the Export Trade Organisations for running Special Export trains up to the Ports, where the goods are being shipped; and

(b) if so, what steps have been taken, or are under contemplation, to meet this demand of the Exporters?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) and (b). Railways receive indents from Export Trade Organisations as well as other traders for movement of their goods in Block rakes or in wagon loads for export. All such demands are met in higher priority or on programmed basis, and are normally exempted from quota limitations and operational restrictions.

Inland Letters and Aerogrammes

\*19. Shri A. V. Raghavan: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is proposed to improve the quality and colour of the inland letters and aerogrammes;

(b) whether improved quality of paper furnished by the Indian Paper Mills has been tested at the Security Printing Press; and

(c) what further action has been taken in the matter and when the new design will be introduced?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) Yes Sir.

(b) Some samples have been tested and some are still being tested.

(c) The whole question is under consideration and a final decision will take some time to be arrived at.